COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

IA NOS. 355 & 353 OF 2017 IN DFR NO. 1294 OF 2017

Dated: 4th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Virender Rawal & Ors. Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Aditya Singh

Mr. Aamir Zafar Khan for R-2

<u>ORDER</u>

Let the affidavit of service be filed.

List the matter on <u>13.07.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt